

PERFECT BORING PRIVATE LIMITED - LIST OF CLAIMS RECEIVED FROM FINANCIAL CREDITORS

Sr. No.	Form No.	Name	Principle Amount	Interest Amount	Claim Amount	Admitted	Security Interest
1	Form C	Bank Of India	13,35,04,599.28	5,32,528.33	13,40,37,127.61	13,24,00,127.61	Note A
2	Form C	Small Industries Development Bank of India	2,80,01,647.83	1,63,64,408.00	4,43,66,055.83	4,43,66,055.83	Note B
3	Form C	Tata Capital Financial Services Ltd	75,00,653.00		75,00,653.00	75,00,653.00	Note C
4	Form C	Intec Capital Limited	4,51,96,588.08		4,51,96,588.08	69,38,050.00	Note D
		TOTAL	21,42,03,488.19	1,68,96,936.33	23,11,00,424.52	19,12,04,886.44	

SECURITY INTEREST DETAILS:

Note A: Bank of India has following secured interest:

- a) Hypothecation over current assets of the company.
- b) Equitable mortgage of all that piece and parcel of Non Agriculture leasehold property located at following locations:
 - a. Plot No. 3822-A situated on the land of revenue survey no. 438/P and 439/P at Mouje Ramol, Taluka Dascroi, Aslali, Ahmedabad.
 - b. Plot No. 3753/B situated on the land of revenue survey no. 433/P at Mouje Ramol, Taluka Dascroi, Aslali, Ahmedabad.
 - c. Plot No. C-1B/4622 situated on the land of revenue survey no. 435/P at Mouje Ramol, Taluka Dascroi, Aslali, Ahmedabad.
 - d. Plot No. 34, 35 and 36 situated at Industrial Area No. 3, Pithampura District Dhar, Sub Registrar Dhar , Madhya Pradesh. Plot No. 3822-A situated on the land of revenue survey no. 438/P and 439/P at Mouje Ramol, Taluka Dascroi, Aslali, Ahmedabad.

Note B: Small Industries Development Bank of India has following secured interest:

- a) Mortgage of all immovable properties (Land and Building), both present and future value, situated at survey no. 469 & 454-B, village Bavra, Taluka Mehmedabad, Distt Kheda

- b) Hypothecation of all movabale (save and except book debts) including movables, plant and machinery, machinery spares, tools accessories, office equipments, computers, furniture and fixtures both present and future financed under the project and placed at the factory premises at survey no. 469 & 454-B village Bavra, Taluka Mehmedabad, Distt Kheda

Note C: Tata Capital Financial Services Ltd. has following secured interest:

- a) First and Exclusive charge on machines of the Borrower purchased out of the TCFSL funding.
(Both Present and Future)

Note D: Intec Capital Limited has following secured interest on Plant and Machinery:

- a) First charge by the way of exclusive hypothecation lien marked on the performa invoice and invoices in favor of Intec Capital Ltd. Covering the entire assets

Note 1: This is provisional list of claims. In absence of financial statements of Perfect Boring Pvt. Ltd. for the period 01.04.2019 to 30.09.2019, the claims couldn't be verified from the financial statements of Perfect Boring Pvt. Ltd. Hence claims have been admitted on the basis of Documents and records produced by Creditors. The claim amounts are subject to change if any further information is obtained.

Note 2: Perfect Boring Pvt. Ltd. has contingent liability of Rs. 10,37,000/-. Bank of India, Main Branch Bhadra, Ahmedabad has given Bank Gurantee of Rs. 10,37,000 in favour of “ The President Of India” through The Deputy Commissioner of Customs, EPCG Department, Tawahar Custom House Nhava Sheva on behalf of Perfect Boring Pvt. Ltd. . The Bank Gurantee of Rs. 10,37,000/- will be expired on 25.07.2029.